The West Bengal Medical and Dental Colleges (Regulation of Admission) (Repealing) Act, 1977

Act 27 of 1977

Keyword(s):
Repealing Act, The West Bengal Medical and Dental Colleges (Regulation of Admission) Act, 1973
West Bengal Act XXVII of 1977


[15th October, 1977.]

An Act to repeal the West Bengal Medical and Dental Colleges (Regulation of Admission) Act, 1973.

WHEREAS it is expedient to repeal the West Bengal Medical and Dental Colleges (Regulation of Admission) Act, 1973;

It is hereby enacted in the Twenty-eighth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Medical and Dental Colleges (Regulation of Admission) (Repealing) Act, 1977.

2. The West Bengal Medical and Dental Colleges (Regulation of Admission) Act, 1973 is hereby repealed.

Short title.


—for Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV, of the 1st September, 1977, page 1428.